

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5715/2023

(Arising out of impugned final judgment and order dated 10-03-2021 in CRLA No. 452/1990 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

FAROOQ @ NANHAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-05-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Dr. (mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the notified date

i.e. 07.07.2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR